

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 108/252/HDB/2017
NAME OF THE COMPANY	Euro Sigma Minerals & Metals Pvt Ltd
NAME OF THE PETITIONER(S)	Euro Sigma Minerals & Metals Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000 666 072 Sangam.nk@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. Naresh Kumar Sangam, learned counsel for the petitioner. The learned counsel for the petitioner sought 3 weeks time to comply with the interim orders.

Post the case on 21.12.2017.


Member (Technical)


Member (Judicial)